## **Declaration or Assets and Liabilities**

Year 2020

I, Nandita Raj son/daughter/wife of Shri Nandlal Paswan aged 27 Years, belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Office Attendant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| SI.<br>No. | Description   | Self   | Spouse name (s) | Dependant - I<br>Father-<br>Nandlal<br>Paswan   | Dependant-<br>2 | Dependant- |
|------------|---|--|-----------------|---|-----------------|------------|
| (i)        | Cash  | Rs.10,000  |                 | Rs.5000   |                 | _          |
| (ii)       | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Rs. Bank   |                 | Rs.5000/ Bank<br>Savings<br>Account             |                 |            |
| (iii)      | Bonds, Debentures and shares in Companies                                     |  |                 |   | -               | -          |
| (iv)       | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          |  |                 | humumer<br>A<br>Sanug<br>Palasa T               | in 200          | -          |
| (v)        | Motor Vehicles<br>(details of<br>make, etc.)                                  |  | -               | Property Management                             |                 | -          |
| (vi)       | Jewellery (give<br>details of<br>weight and<br>value)                         | Control of the Contro |                 |   | SWITTERSON      | -          |
|            | Other assets,<br>such as values<br>of claims /<br>interests                   | -  | -               | 7 1 2 1 1 2 1 5 1 2 1 5 1 2 1 1 5 1 2 1 1 5 1 5 | SCIN_           | -          |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Name of the employee.

11-02-2021

310 (12/10)

A 217/8

2013

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| SI.<br>No |  | Self | Spouse name (s) | Dependant-1<br>Father-Nandlal<br>Paswan  | Dependant-<br>2  | Dependant- |
|-----------|--|------|-----------------|--|--|------------|
| (i)       | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value                      |      |                 | Survey Control of the | or of and<br>or is)<br>or or is<br>of oto-   |            |
| (ii)      | Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value                                   | -    | -               | Table Comments of the Comments | enter processing the control of the  | -          |
| (iii)     | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value |      | -               |  | respective and service and ser | -          |
| (iv)      | Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value                 |      | -               | Annen a sa s  | esterios <sup>2</sup><br>(Titalia<br>(Jera)  |            |
| (v)       | Other (such as interest in property)   | -    | -               | (s) Citizen  | (31.98 T) =<br>1   | -          |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| SI.<br>No. | Description  | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding<br>as<br>on                                     |
|------------|--|---|--|
| (a)        | (i) Loans from Banks   | 10.18   | nes man B - R  |
|            | (ii) Loans from financial institutions   | -10.1   | No dromaniano est  |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation |   | rveringelit Dries<br>daes la departación de<br>la garante a accomo |
|            | (b) dues to departments dealing with supply of water                                 | 1   | Tues to depair to the de-<br>transpip of with                      |
|            | (c) dues to departments dealing with supply of electricity                           | •   | Mixes In Repartment 190<br>77 Transfer 1904                        |
|            | • Colocations  |   | Namelita Ra<br>11:-02 - 202  |

|     | (d) dues to departments dealing with telephones   | -           | white the control of |  |
|-----|---|-------------|---|--|
|     | (e) dues to departments dealing with governments transport (including aircraft and helicopters)   |             | Para properties and a second control of the |  |
|     | (f) Other dues, if any  | -           | A Chap days 1 and 1   |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | EXEPR 6776R | The actual of the same and the |  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]   |             |   |  |
|     | (iii) Sales Tax [ Only in case of proprietary business]   | -1          | is as a referring a   |  |
|     | (iv) Property Tax   |             | The tell .  |  |

| C Personal Detail |    |  |
|-------------------|----|--|
| GPF/CPF/PRAN No.  | :- | 110145365668   |
| Gender            |    | F (M/F)  |
| Date of Birth     | :- | 0 2 0 1 1 9 9 4 (DD/MM/YYYY)   |
| Class/Group       | :- | C (A/B/C)  |
| Cadre             | :- | BIHAR VIDHAN SABHA SACHIWALAYA   |
|                   |    | (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) |
| Home District     |    | NALANDA  |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Namdida Raj

Name of Employee: NANDITA RAJ

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA SACHIWALAYA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Place: PATNA

Date: 11/02/2021